

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 375 OF 2017

Dated: 19th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s. Subramaniya Siva Co-operative Sugar Mills Ltd. Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Gunjan Kumar
Mr. Navjeet Kr. Giri

Counsel for the Respondent(s) : Mr. S.Vallinayagam for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **11.11.2019**.

**(S.D. Dubey)
Technical Member**

pr/vt

**(Justice Manjula Chellur)
Chairperson**